

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

REVIEW APPLICATION NO.170/0045/2017  
IN  
OA. NO.170/00320/2017

DATED THIS THE 11TH DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

1.All India DGQA Engineers Association,  
Bangalore Branch, represented by  
General Secretary Shri A. Aswathnarayan,  
S/o Shri A. Krishna Rao,  
Aged about 58 years,  
working as Assistant Engineer  
Quality Assurance (Electronics)  
J.C Nagar Post,  
Bangalore-560 006.

2.Shri C.A. Venkatesha Murthy  
S/o Shri C.R. Anantha Murthy  
Aged about 55 years,  
working as Assistant Engineer  
Quality Assurance (Electronics)  
J.C Nagar Post,  
Bangalore-560 006.

3.Shri B.S. Gowtham  
S/o Shri VSS Murthy  
Aged about 42 years,  
working as Assistant Engineer  
Quality Assurance (Radar)  
J.C Nagar Post,  
Bangalore-560 006.

4.Smt Sowmya M,  
W/o Shri R. Gandhi,  
Aged about 34 years,  
working as Assistant Engineer  
Quality Assurance (Electronics)  
J.C Nagar Post,  
Bangalore-560 006.

5.Smt. Roopadevi M.S  
 W/o Sri Srinivas KV  
 Aged about 38 years,  
 working as Assistant Engineer  
 Quality Assurance (Electronics)  
 J.C Nagar Post, Bangalore-560 006.

6.Channappa. A,  
 S/o Shri Avvappa. A,  
 Aged about 48 years,  
 working as Assistant Engineer  
 Quality Assurance (Electronics)  
 J.C Nagar Post, Bangalore-560 006.

...Applicants

(By Advocate Shri Izzhar Ahmed)

V/s

1. The Union of India,  
 Through the Secretary,  
 Ministry of Defence,  
 Department of Defence Production,  
 Room No. 136, South Block  
 New Delhi-110 001.
2. The Director General,  
 Directorate General of Quality Assurance,  
 Ministry of Defence (DGQA)  
 Room No.308-A, D- Wing,  
 Sena Bhawan,  
 Nirman Bhawan PO  
 New Delhi-110 011.
3. The Controller,  
 Controllerate of Quality Assurance (Electronics),  
 Ministry of Defence (DGQA),  
 JC Nagar Post,  
 Bangalore-560 006.
4. The Secretary,  
 Department of Personnel & Training(DOP&T)  
 South Block,  
 New Delhi-110 001. ...Respondents

(By Shri S. Prakash Shetty, Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Shri Izzhar Ahmed, learned counsel for the Review  
Applicants chooses to withdraw the Review Application. Allowed.

2. Review Application is dismissed as withdrawn. No costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the applicants in RA.No. 45/2017

Annexure RA-1: True copy of order dated 05.07.2017

Annexure RA-2: True copy of the order dated 28.07.2017.

Annexure RA-3: True copy of the order dated 21.09.2017.

Annexure RA-4: True copy of the order dated 21.09.2017 in  
WP.43116/2017.

Annexure RA-5: True copy of MA.335/2017 dated 28.07.2017.

Annexure RA-6: True copy of application under RTI dated 30.07.2017  
and reply dated 30.08.2017.

Annexure RA-7: True copy of application under RTI dated 30.07.2017  
and reply dated 29.08.2017.

Annexure RA-8: True copy of application under RTI dated 30.07.2017  
and reply dated 07.09.2017.

Annexure RA-9: True copy of a letter dated 04.10.2017, 20.6.2017 and  
16.06.2017.

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